

**श्री उपसभापति :** नरेश जी, बीएसी का काम है टाइम एलॉट करना। इन्होंने वह काम नहीं किया है, वह हम करेंगे। Why do you want to give that also to the Government?

**श्री नरेश अग्रवाल :** मैं कहां ऐसा कह रहा हूँ? मैं तो आपसे कह रहा हूँ कि ऐसा न करिए।

**श्री उपसभापति :** Allotment of time हम करेंगे।

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### REGARDING REPORTED SALE OF A MEDICINE FOR SEX DETERMINATION

**श्री के.सी. त्यागी (बिहार) :** उपसभापति महोदय, मेरा प्वाइंट ऑफ ऑर्डर है, against violation of articles 14 and 15 of the Indian Constitution.

MR. DEPUTY CHAIRMAN: Which one?

SHRI K.C. TYAGI: It states, “The State shall not deny to any person equality before the law...”

MR. DEPUTY CHAIRMAN: Which clause are you referring to?

SHRI K.C. TYAGI: “Prohibition of discrimination on the ground of religion, race, caste, sex or place of birth.” सर, मेरे पास दिव्य फार्मसी का एक प्रोडक्ट है।

MR. DEPUTY CHAIRMAN: What is this?

SHRI K.C. TYAGI: Listen to me, Sir. This is discrimination on the ground of sex. ...(Interruptions)... This is for sex determination after consumption... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I am not understanding what you are saying.

**श्री के.सी. त्यागी :** प्रधान मंत्री ने हरियाणा में पानीपत से “बेटी बचाओ, बेटी पढ़ाओ” आह्वान किया है, हम उनका स्वागत करते हैं, लेकिन हरियाणा की सरकार ने जिस व्यक्ति को अपना ब्रांड एम्बैसडर बनाया है,

MR. DEPUTY CHAIRMAN: What is your problem?

**श्री के.सी. त्यागी :** उसकी फार्मसी से यह मिल रहा है और यह मैंने खुद खरीदा है। इसकी रसीद 14 तारीख की है, ताकि कोई सदस्य यह न कहे कि ...(व्यवधान)... एक सेकंड, ताकि कोई सदस्य यह न कहे कि यह पुराना है। ...(व्यवधान)... सर, इसका नाम है — पुत्रजीवक बीजा। ...(व्यवधान)...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी): सर, ये जो दिखा रहे हैं, उसे दिखा नहीं सकते। उन्होंने क्यों खरीदा, किसने खरीदा, यहां पर यह विषय नहीं है। ...**(व्यवधान)**... इसलिए हम इस पर यहां चर्चा नहीं कर सकते। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Why did you buy it? It is discriminatory. ...**(Interruptions)**...

श्री के.सी. त्यागी: सर, मुझे अपनी बात कहने दीजिए। ...**(व्यवधान)**... सर, यह गाय के दूध में लिया जाएगा और गाय नीचे भी बछड़ा होना चाहिए, बछिया नहीं होनी चाहिए। गाय के नीचे फीमेल बेबी नहीं होनी चाहिए। सर, ...**(व्यवधान)** ...

MR. DEPUTY CHAIRMAN: What do you want me to do? What is your request? ...**(Interruptions)**...

श्री के.सी. त्यागी: सर, मैं यह चाहता हूं कि मेरी बात को गंभीरता से सुना जाए। प्रधान मंत्री जी के द्वारा जो अभियान चलाया गया है, यह उसका उल्लंघन है। हरियाणा सरकार ने उनको अपना ब्रांड अम्बेसेडर बनाया है।

श्री उपसभापति : यह हरियाणा सरकार का मामला है।

श्री के.सी. त्यागी: सर, हरिद्वार के अन्दर जो वहां के सीएमओ हैं, उन्होंने भी इनके खिलाफ वक्तव्य दिया है। उन्होंने वक्तव्य दिया है कि यह भी असत्य है कि इससे मेल बेबी ही पैदा होगा। ...**(व्यवधान)**... सर, मैं चाहता हूं कि हरियाणा सरकार इनको वहां से हटाए, ताकि प्रधान मंत्री जी के विचारों का ठीक से परिपालन हो सके। दूसरी बात ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: No, please. ...**(Interruptions)**... Mr. Tyagi, is it the product of a State Government or Central Government?

SHRI K.C. TYAGI: This is the product of a person who is having a Ministerial status in Government. He is the brand Ambassador of a particular State. How can a particular State nominate a person who is propagating a product for ...**(Interruptions)**... the sex determination? ...**(Interruptions)**...

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): सर, यह बहुत बड़ी बात है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: That is a State matter. ...**(Interruptions)**... I think it is for the State to look into it. ...**(Interruptions)**...

श्री के.सी. त्यागी: नहीं, सर, यह कोई बात नहीं है।

MR. DEPUTY CHAIRMAN: What can we do? ...*(Interruptions)*...

SHRI K.C. TYAGI: You can ask the Health Minister to reply. The Health Minister is there. ...*(Interruptions)*... Sir, the Health Minister is there. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The point is, ...*(Interruptions)*... No, no. ...*(Interruptions)*...

SHRI K.C. TYAGI: I want to know whether the Government of India under the dynamic leadership of Shri Narendra Modi approve all these things. ...*(Interruptions)*... It is the violation of the Scheme propagated by no less a person than the Prime Minister himself in Parliament. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. Tyagiji, now you sit down. ...*(Interruptions)*...

**श्री नरेश अग्रवाल (उत्तर प्रदेश):** यह तो दवा का प्रचार हो रहा है। इस हाउस के माध्यम से यह तो दवा का प्रचार हो रहा है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I will allow. I will allow. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... I will allow. Sit down. ...*(Interruptions)*... Let me understand. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... I will allow you. ...*(Interruptions)*... Let me understand. ...*(Interruptions)*...

SHRIMATI KANIMOZHI (Tamil Nadu): It should be banned. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please sit down. ...*(Interruptions)*... Jayaji, please. What are you doing? ...*(Interruptions)*... No, please. ...*(Interruptions)*... No, no please. ...*(Interruptions)*... If such a propaganda like somebody says, some doctor says or some clinic says or some pharmacist says that there is a medicine for selection of sex or for option of sex ... ...*(Interruptions)*... I am speaking. ...*(Interruptions)*... I will call you. I am speaking. What is this? If there is an effort ... ...*(Interruptions)*... No, sit down. I am speaking. See, we need not fight over this. If there is an effort by anybody with regard to selection of sex or option of sex by a medicine or even pre-natal sex determination, they are all against the law. ...*(Interruptions)*...

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): It should be banned. The company should be banned. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let me complete. They are all against the law and, as you said, if this is being encouraged by a State or any Government, it is against the spirit of the Constitution also. That I agree. But the Chair can do nothing about it. If the Government wants to say something, Government can say.

**श्री मुख्तार अब्बास नकवी :** माननीय उपसभापति महोदय, मुझे लगता है कि यह चर्चा और बहस का मुद्दा नहीं है। जिस विषय को श्री त्यागी जी ने उठाया है, कई माननीय सदस्यों ने इस विषय को लेकर चिन्ता भी व्यक्त की है, मैं आपसे यह कहना चाहूंगा, हमारे देश में दवाओं से सम्बन्धित और

ड्रग रेगुलेशन से सम्बन्धित बहुत से कानून हैं। उन तमाम कानूनी प्रक्रियाओं के तहत कोई भी कम्पनी या कोई भी संस्था दवा से सम्बन्धित कोई भी चीज बना सकती है। उसके बारे में हम सम्बन्धित विभाग और सम्बन्धित मंत्री से कहेंगे कि वे इस पूरे के पूरे प्रकरण की जांच करें कि जो कानूनी प्रक्रिया है, जो नियम है, यह उसके तहत है या नहीं है।

**श्रीमती विप्लव ठाकुर :** ऐसे व्यक्ति पर एफआईआर होनी चाहिए!...(व्यवधान)...

**श्री जावेद अख्तर (नाम-निर्देशित):** मंत्री जी इस बात का पता लगाएं कि यह जायज़ है या नहीं है, इससे पहले ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay. Hon. Health Minister, would you like to get it enquired into? ...*(Interruptions)*... Would you like to get it enquired into? ...*(Interruptions)*...

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, this issue is related to the Department of AYUSH, but the Government is serious on this matter. We will look into it and appropriate action will be taken. ...*(Interruptions)*...

**श्री के.सी. त्यागी:** सर, इस बात को find out करना है कि ...(व्यवधान)...

**श्री जावेद अख्तर:** सर, ...(व्यवधान)... यह illegal है या नहीं है? ...(व्यवधान)... मंत्री जी इसका पता लगायें ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Tyagi Ji, sit down. The Minister has said that he will get it inquired and take appropriate action. ...*(Interruptions)*... No, no; nothing more. You cannot say anything more. It is not going on record. ...*(Interruptions)*...

**श्री के.सी. त्यागी:\***

MR. DEPUTY CHAIRMAN: Tyagi Ji, sit down. ...*(Interruptions)*... Minister has reacted to it. Sit down. ...*(Interruptions)*...

SHRI JAVED AKHTAR: Sir, are we to expect the Minister to find out whether ...*(Interruptions)*... which can determine sex is legal or illegal? He wants to find it out! ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please, sit down. ...*(Interruptions)*...

**श्री मुख्तार अब्बास नकवी:** सर, अभी त्यागी जी ने...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Tyagi Ji, sit down. ...*(Interruptions)*... Now, please. ...*(Interruptions)*... Everybody knows that sex determination is illegal. There is no doubt about that. ...*(Interruptions)*... Now, please listen. The Minister has said

that he would get it enquired. The Minister has given assurance to the House that he would enquire it. ...(Interruptions)...

SHRI JAVED AKHTAR: Will he enquire that it is illegal to determine sex? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Tyagi, sit down. Nothing more is needed. ...(Interruptions).... What do you want, Mr. Akhtar?

SHRI JAVED AKHTAR: Will he enquire that it is illegal to determine sex? ...(Interruptions).... यह क्या बात हो रही है? ...(व्यवधान).... वे यही पता लगायेंगे और क्या पता लगायेंगे? ...(व्यवधान).... क्या आप यह पता लगायेंगे? ...(व्यवधान).... अब तक क्यों नहीं पता लगाया? ...(व्यवधान).... आप कहिए कि वह illegal है। ...(व्यवधान)....

MR. DEPUTY CHAIRMAN: There is already a law in place. Why are you getting angry? ...(Interruptions)....

SHRI JAVED AKHTAR: Why can't they say... ...(Interruptions)....

MR. DEPUTY CHAIRMAN: Why should he say it? If the law is there, the law is there! ...(Interruptions).... Shrimati Jaya Bachchan. ...(Interruptions)....

SHRIMATI JAYA BACHCHAN: Sir, we do not want an assurance. We want a definite answer. ...(Interruptions)....

MR. DEPUTY CHAIRMAN: The Minister has said he would enquire it and come back. What more do you want? ...(Interruptions)....

SHRI SHANTARAM NAIK (Goa): Sir, action must be taken against ...(Interruptions)....

SHRI K. C. TYAGI: \*

MR. DEPUTY CHAIRMAN: No, no. I am not allowing it. ...(Interruptions).... You have said it. Sit down. Nothing more. ...(Interruptions)....

श्रीमुख्तार अब्बास नकवी: सर, ...(व्यवधान).... आप कितने पैकेट्स यहाँ लाये हैं? ...(व्यवधान).... कि आप हाथ में लेकर खड़े हो गये? ...(व्यवधान).... आपके पास कितने पैकेट्स हैं? ...(व्यवधान)....

MR. DEPUTY CHAIRMAN: Mr. K.C. Tyagi; not allowed. ...(Interruptions).... No, no. Please take your seat. ...(Interruptions).... Mr. Tyagi, please. ...(Interruptions).... Not allowed. Mr. K. C. Tyagi, not allowed. ...(Interruptions).... Assurance has been ...(Interruptions)....

श्री मुख्तार अब्बास नकवी: सर, अभी त्यागी जी ने...(व्यवधान)....

MR. DEPUTY CHAIRMAN: Please take your seat. *...(Interruptions)...* Mr. Anand Sharma. *...(Interruptions)...*

श्री मुख्तार अब्बास नकवी: आप ही बताइए कि हम क्या करें? *...(व्यवधान)...* क्या हम कह दें कि *...(व्यवधान)...* की दवा दो? *...(व्यवधान)...* पता नहीं, शोध करके रिसर्च करके लाये हैं। *...(व्यवधान)...* तो हम तो इतना ही कर सकते हैं। *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: Jaya Ji, Minister has given an assurance. What more do you want? *...(Interruptions)...* He will come back to the House. *...(Interruptions)...*

SHRIMATI JAYA BACHCHAN: Sir, they must give the assurance that they would not only take the product out of the market, but they would ban the company and take away the license of the company. *...(Interruptions)...*

श्री मुख्तार अब्बास नकवी: उपसभापति जी, *...(व्यवधान)...* वे जो यहाँ इतने पैकेट्स लेकर आये हैं, *...(व्यवधान)...* इसे सदन के अन्दर लाना गलत है। *...(व्यवधान)...* Sir, it is wrong to show this packet in this House. *...(Interruptions)...*

SHRIMATI JAYA BACHCHAN: Sir, why can't they give an assurance that they will remove this product from the market and they will take away the license of a company which is so gender-biased? *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Such assurance cannot be given now; he has to enquire. What are you talking? Without an inquiry, the Government cannot declare an action. *...(Interruptions)...* He will enquire. *...(Interruptions)...*

SHRI JAGAT PRAKASH NADDA: Sir, the hon. Member has raised an issue and the issue is very serious. He has given me the details of it, the packet. First of all, I would like to say that the Government is very serious about the sex-gender ratio. And for that, not only the Health Department, the Department of AYUSH and other associated and line departments are also working in this direction. *Beti bachao beti padhao* is a very serious and a very important issue. *...(Interruptions)...* I am speaking; I am giving an assurance. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please listen. *...(Interruptions)...*

SHRI JAGAT PRAKASH NADDA: It is very important. Hon. Prime Minister is personally monitoring this programme and seeing to it that it gives positive results. This issue has come up. It is an issue that needs to be discussed and it should be enquired. All aspects will be inquired into and appropriate action will be taken.

MR. DEPUTY CHAIRMAN: And come back to the House.

SHRI JAGAT PRAKASH NADDA: Yes, Sir, and come back to the House.

MR. DEPUTY CHAIRMAN: That is all. That is the end of it. Shri Anand Sharma. ...*(Interruptions)*... Shri Anand Sharma. ...*(Interruptions)*...

SHRI SITARAM YECHURY (West Bengal): Sir, through you, my request is, it is not only an issue of gender bias. It is correct and it is important, but the issue is also of spreading of obscurantism. It is the spread of obscurantism which is against the scientific temper. Please have that aspect also inquired. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I agree with that.

SHRIMATI JAYA BACHCHAN: Sir, what is the meaning of appropriate action? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay, Shri Anand Sharma.

**विपक्ष के नेता (श्री गुलाम नबी आज़ाद):** सर, इसमें दो चीजें देखने की हैं। मैं माननीय स्वास्थ्य मंत्री जी का ध्यान इस ओर दिलाना चाहता हूँ। एक तो क्या यह spurious है या नहीं? इसकी authenticity क्या है? आज कई दवाइयाँ ऐसी मिल रही हैं, जो बिल्कुल फेक हैं और उसका उलटा असर होता है। जहां तक इस दवाई का संबंध है, इसको तो देखना चाहिए कि यह authentic है, यह laboratory test से गुजरी है, मिनिस्ट्री ने इसको क्लीयर किया है या नहीं किया है। ...*(व्यवधान)*... येचुरी जी जो जेंडर की बात कह रहे थे, यह हिन्दुस्तान के लिए और इस नॉर्दन इंडिया के लिए बहुत जरूरी है। हरियाणा, पंजाब, दिल्ली आदि में तो लड़कियों की संख्या इतनी घट रही है। इस संबंध में मुझे दो बातें कहनी हैं, वे ये हैं कि इसे न सिर्फ बंद करना चाहिए, बल्कि इसके लिए जो दोषी हैं, जो लोग इस तरह की दवाई बनाते हैं, उनको सजा देनी चाहिए। ...*(व्यवधान)*...

†**قائد حزب اختلاف (جناب غلام نبی آزاد):** سر، دو چیزیں دیکھنے کی ہیں۔ میں مانتے ہوں سواستھ منٹری جی کیا ہے؟ آج کئی authenticity ہے یا نہیں؟ اس کی spurious کا دھیان اس اور دلانا چاہتا ہوں۔ ایک تو کیا وہ دوائیاں ایسی مل رہی ہیں، جو بالکل فیک ہے اور اس کا الٹا اثر ہوتا ہے۔ جہاں تک اس دوائی کا سمبندھ ہے، اس کو ہے، یہ لیبارٹری ٹیسٹ سے گزری ہے، منسٹری نے اس کو کلیر کیا ہے یا authentic تو دیکھنا چاہئے کہ یہ نہیں کیا ہے۔۔۔*(مداخلت)*۔۔۔ پچوری جی جو جینٹر کی بات کہہ رہے تھے، وہ ہندوستان کے لئے اور اس ناردرن انڈیا کے لئے بہت ضروری ہے۔ ہریانہ، پنجاب، دہلی وغیرہ میں تو لڑکیوں کی تعداد اتنی گھٹ رہی ہے۔ اس سمبندھ میں مجھے دو باتیں کہنی ہیں، وہ یہ ہیں کہ اسے نہ صرف بند کرنا چاہئے، بلکہ اس کے لئے جو قصوروار ہیں، جو لوگ اس طرح کی دوائی بناتے ہیں، ان کو سزا دینی چاہئے۔۔۔*(مداخلت)*۔۔۔

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I have a one-line suggestion. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The Minister has replies. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR ROY: Sir, I agree with what the hon. Minister has said. *...(Interruptions)...* I have only a one-line suggestion. *...(Interruptions)...*

**श्रीमती विप्लव ठाकुर:** सर, इसीलिए तो नेपाल में भूचाल आया *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: Viploveji, what happened to you? *...(Interruptions)...*

SHRI SUKHENDU SEKHAR ROY: Sir, I have only a one-line suggestion because this packet of so-called medicine shows that it has got a licence. *...(Interruptions)...*

**श्री मुख्तार अब्बास नकवी:** सर, मेरा प्वाइंट ऑफ ऑर्डर है। *...(व्यवधान)...* सर, क्या कोई भी माननीय सदस्य इस तरह के किसी भी मैटीरियल को सदन के अंदर दिखा सकते हैं? इस संबंध में मैं आपसे रूलिंग चाहता हूँ। *...(व्यवधान)...*

**श्री सुखेन्दु शेखर राय:** ठीक है, हम इसको नहीं दिखा रहे हैं। *...(व्यवधान)...*

SHRI MUKHTAR ABBAS NAQVI: Sir, I want a ruling on this. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: It cannot be shown. *...(Interruptions)...*

**श्री सुखेन्दु शेखर राय:** ठीक है, हम इसको नहीं दिखा रहे हैं। *...(व्यवधान)...*

SHRI MUKHTAR ABBAS NAQVI: It is a wrong thing. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Already the Minister has given an assurance. *...(Interruptions)...*

**श्री मुख्तार अब्बास नकवी:** सर, अगर यह प्रथा बन जाएगी, तो इससे सदन की गरिमा को भी नुकसान होगा और जो नियम और व्यवस्थाएँ हैं, उनकी भी धज्जियाँ उड़ेंगी, इसलिए यह ठीक नहीं है। *...(व्यवधान)...*

SHRI SUKHENDU SEKHAR ROY: Why is the Minister so impatient? I have only a one-line suggestion. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: What is your suggestion?

SHRI SUKHENDU SEKHAR ROY: I am making a suggestion. *...(Interruptions)...* I have only one line suggestion. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Okay. Give the suggestion.

SHRI SUKHENDU SEKHAR ROY: The product shows that it has got a licence and it is an Ayurvedic product as per the packet available in the market. The Minister has promised before this House that the Government would undertake an enquiry.



MR. DEPUTY CHAIRMAN: And take action.

SHRI SUKHENDU SEKHAR ROY: And take action also. But till such period, the enquiry is completed the sale of the product must be suspended in the market. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I think the Government can look into the feasibility of that also. Now, Shri Anand Sharma, but not on this subject. This subject is closed. ...*(Interruptions)*...

श्री आनन्द शर्मा (राजस्थान): सर, मैं इस विषय पर नहीं बोल रहा हूँ। ...*(व्यवधान)*...

श्री विजय गोयल (राजस्थान): सर, जीरो ऑवर में जो मैटर्स लिस्टेड हैं, आप उन पर चर्चा नहीं करवा रहे हैं, तो हमारा नंबर कैसे आएगा? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Mr. Vijay Goel, let us come back to this subject. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... कृपया आप बैठिए। ...*(व्यवधान)*...

श्रीमती जया बच्चन: सर ...*(व्यवधान)*...

श्री उपसभापति: जया जी, कृपया आप बैठिए। ...*(व्यवधान)*...

श्रीमती जया बच्चन: सर, हम आपकी सहायता कर रहे हैं, जो-जो चीजें गलत हो रही हैं, वह बता रहे हैं। ...*(व्यवधान)*...

श्री उपसभापति: जया जी, कृपया आप बैठिए। ...*(व्यवधान)*...

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#### REGARDING REPORTED STATEMENT ON FARMERS' SUICIDE BY A HARYANA MINISTER

श्री आनन्द शर्मा (राजस्थान): माननीय उपसभापति महोदय, मैं आपके माध्यम से पूरे सदन का ध्यान आकर्षित करना चाहता हूँ एक बड़े गंभीर विषय पर। इस माननीय सदन ने, दूसरे सदन ने चर्चा की किसानों की आत्महत्या पर, किसानों की समस्या पर, जो पूरे देश में ...*(व्यवधान)*...

श्री उपसभापति: उस पर चर्चा हो गई, then what you want?

श्री आनन्द शर्मा: सर, कल हरियाणा के एक मंत्री ने, जो सत्ताधारी दल का है, उनको कायर और अपराधी कहा, जो आत्महत्या कर रहे हैं। राज्य सरकार उन किसानों का साथ नहीं दे सकती, जो आत्महत्या करते हैं। मैं सरकार से जानना चाहता हूँ कि आप उस पर क्या कार्रवाई कर रहे हैं, वह आपके दल का है? हरियाणा के उस मंत्री के खिलाफ प्रधान मंत्री क्या कार्रवाई करेंगे? हरियाणा दिल्ली के बाजू में है। .....*(व्यवधान)*...

श्री अनिल माधव दवे (मध्य प्रदेश): सर, वहां की चर्चा यहां करेंगे? ...*(व्यवधान)*...